

**Books of Indian Authors Published
in U.S.S.R.**

**1677. Shri George Fernandes:
Shri Madhu Limaye:
Shri J. H. Patel:**

Will the Minister of Education be pleased to state:

(a) the number of books by Indian authors published in the Soviet Union, and

(b) the amount of royalty paid to the Indian authors of these books and the currency in which it was paid?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) and (b). No information is available. U.S.S.R. is not a member of the International Copyright Conventions.

Repatriates from Ceylon

**1678. Shri P. Viswambharan:
Shri D. C. Sharma:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the steps taken by Government to rehabilitate the repatriates from Ceylon; and

(b) the number of repatriates from Ceylon benefited by Government's rehabilitation scheme in 1966-67?

The Minister of State in the Ministry of Labour Employment and Rehabilitation (Shri L' N. Mishra): (a) A statement is attached.

(b) Repatriation under the Indo-Ceylon Agreement 1964 has no yet commenced.

Statement

Preparatory steps taken so far for the rehabilitation of repatriates from Ceylon are as follows:—

(1) Priority has been accorded to repatriates from Ceylon for appointment under the Central Government through the Employment Exchanges.

(2) Age limit has been relaxed to 45 years (50 years for Scheduled Castes and Scheduled Tribes) for appointment

through the Employment Exchanges.

(3) Age and fee concessions have also been granted in respect of appointments made through the Union Public Service Commission.

(4) Public Sector Undertakings have been requested to reserve 25 per cent to 33-1/3 per cent of vacancies for repatriates from Burma and Ceylon.

(5) Special Employment Liaison Officers have been appointed at Vishakhapatnam and Madras to render employment assistance to the repatriates.

(6) The Scope for absorption of plantation workers in the existing plantations to the extent possible, are being investigated with the assistance of the Tea Board of India and United Planters Association of South India.

(7) Proposals for setting up new plantations in Andaman and Nicobar Islands, Madras and Mysore States are being examined.

(8) It has been decided to extend to repatriates from Ceylon the schemes, already sanctioned for Burma repatriates, for grant of loans for carrying on trade or business or profession and for construction of houses and business premises and grant of educational concessions and stipends.

दिल्ली पुलिस

1679. श्री कंवर लाल गुप्त :
श्री इन्द्रजीत गुप्त :
श्री अंकार लाल बेहशा :
श्री काशी नाथ पांडे :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दिल्ली में पुलिस विभाग का पुनर्गठन करने का है; और

(ख) यदि हां, तो इस योजना का ब्यौरा क्या है तथा यह पुनर्गठन कार्य कब तक पूरा हो जाने की सम्भावना है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां ।

(ख) योजना का ब्यौरा तैयार किया जा रहा है। इस स्थिति में यह बताना कठिन है कि किस समय तक पुनर्गठन-कार्य के पूरा होने की संभावना है ।

Separate Public Service Commission for Public Sector Undertakings

**1680. Shri S. R. Damani:
Shri A. B. Vajpayee:
Shri Kanwar Lal Gupta:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is contemplated to have a separate Public Service Commission for recruitment in the Public Sector Undertakings; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) and (b). Personnel policies relating to public undertakings are part of the terms of reference of the Administrative Reforms Commission. Government would like to await the recommendations of the Commission in this regard.

चण्डीगढ़ के कालेज-प्राध्यापकों के वेतन-मान

**1681. श्री बलराज मधोक :
श्री अटल बिहारी वाजपेयी :**

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्वविद्यालय अनुदान आयोग ने जिन वेतन-मानों की सिफारिश की है उन्हें चण्डीगढ़ संघ राज्य-क्षेत्र में अब तक लागू नहीं किया गया;

(ख) क्या यह सच है कि चण्डीगढ़ के कालिजों के प्राध्यापक वर्ग ने अपना असंतोष व्यक्त करने के लिये इस वर्ष विश्वविद्यालय की परीक्षाओं का बायकाट किया; और

(ग) विश्वविद्यालय अनुदान आयोग की सिफारिशों के अनुसार जिन वेतन-मानों की सिफारिश की है उन्हें लागू करने के बारे में सरकार कब तक निश्चय कर लेगी ?

शिक्षा मंत्री (डा० त्रिगुण सेन) :

(क) जी हां ।

(ख) कुछ अध्यापकों ने परीक्षाओं का बहिष्कार किया था ।

(ग) चण्डीगढ़ के कालेज अध्यापकों के वेतन-मानों में संशोधन का प्रश्न पंजाब और हरियाणा के अध्यापकों के साथ सम्बद्ध है क्योंकि राजकीय कालेजों के सभी अध्यापक इन दो राज्यों से प्रतिनियुक्ति पर हैं । इन दोनों राज्य सरकारों द्वारा संशोधित वेतन-मान अपना लिए जाने पर, चण्डीगढ़ प्रशासन ने भी उन्हें लागू करने का निर्णय पहले से ही कर लिया है ।

अलीगढ़ मुस्लिम विश्वविद्यालय के उप-कुलपति पर हमला

**1682. श्री ओंकार सिंह :
श्री हुकम चन्द कछवाय :
श्री सिद्धेश्वर प्रसाद :**

क्या शिक्षा मंत्री 29 मार्च, 1967 के अतारांकित प्रश्न संख्या 111 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार से अलीगढ़ मुस्लिम विश्वविद्यालय के उप-कुलपति पर हमले के बारे में प्रतिवेदन प्राप्त हो गया है; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं और उन पर सरकार की क्या प्रतिक्रिया है ?